

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1043/2020**

This the 26<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Yeshvinder Singh Age 43 years S/o Lt. Sh. R.K. Singh R/o V.P.O. Barsi Jamwal, Tehsil Hiranagar, District Kathua and three others.

.....Applicants

(Advocate:- Mr. Gagan Kohli-**Not Present**)

**Versus**

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to Government Finance Department, Jammu and Kashmir Government, Civil Secretariat, Srinagar and 03 others.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 15.09.2020 and 24.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 26.02.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/Arun/